

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5717

ANSWERED ON:30.04.2013

REIMBURSEMENT OF FEE UNDER SCHOLARSHIP SCHEME

Scindia Smt. Yashodhara Raje;Verma Shri Sajjan Singh;Vijayan Shri A.K.S.;Virendra Kumar Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any provision for reimbursement of the full fee under the National Merit-Cum-Means Scholarship scheme meant for the minority community;
- (b) if so, whether the Government has a similar provision in the scholarship schemes meant for the backward classes;
- (c) if not, whether there is any proposal for reimbursement of the fee under the post-matric and merit-cum-means scholarship schemes for backward classes; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) Under the Merit-Cum-Means based scholarship Scheme for students belonging to the notified minority communities full course fee is reimbursed in respect of the 85 Listed Institutions only. For students in other Institutions upto to Rs. 20,000/- is reimbursed.
- (b) to (d) There is no separate Merit-Cum-Means Scholarship scheme for the Other Backward Classes (OBCs). Under the existing Scheme of Post-Matric Scholarship for OBCs, there is a provision for reimbursement of compulsory non-refundable fees in addition to maintenance allowance, reader charges for blind students, study tour charges, thesis typing/printing charges, book allowances for students pursuing correspondence course, etc for complete duration of the course.